

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 14th day of August 2003.

Hon'ble Maj Gen K K Srivastava, Member (A).

Review Application no. 77 of 2000

(filed on behalf of)

Senior Local Audit Officer (S)
located at Central Ordnance Depot,
Cheeki, Allahabad. (Respondent no. 2 in OA no 779/97)
...Applicant

By Adv : Sri Ashok Mohiley

in

Original Application no. 779 of 1997

Kamla Shanker ...Applicant

By Adv : Sri R R Tripathi

Versus

Union of India & Ors

By Adv : Sri S.C. Tripathi

... Respondents

ORDER

Hon'ble Maj Gen K K Srivastava, Member (A).

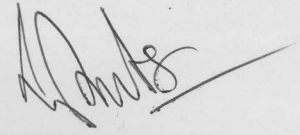
This review application has been filed for review of the order dated 18.8.2000 passed by this Tribunal in OA no. 77 of 1997. Learned counsel for the review applicant has tried to reargue the case on merits stating the conditions for grant of hospital leave and also as to who are entitled to get the hospital leave and under what circumstances. This cannot be a ground for review.

2. I have perused the order dated 18.8.2000. The said order was passed after hearing learned counsel for both the parties, order was dictated in presence of the counsel for parties in which the direction has been given to reconsider the whole matter.

....2/-

2.

3. In my opinion no ground for ^{the} review has been made out. There is no error apparent on the face of record. Review application is rejected.

A handwritten signature in black ink, appearing to be 'A. D. S.', written in a cursive style.

Member (A)

/pc/